

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 32098/2013

UPSC

Petitioner(s)

VERSUS

AJIT KUMAR SINGH &amp; ORS

Respondent(s)

(with interim relief and office report)

Date : 10/08/2015 This petition was called on for hearing today.

For Petitioner(s)      Ms.Nikita Shrivastava,adv.  
                                 Ms. Binu Tamta,Adv.

For Respondent(s)

Mr. Kaushal Yadav,Adv.

Mr.Piyush Dwivedi,adv.  
Mr. Shrish Kumar Misra,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The respondent Nos.1 & 3 have already filed the counter affidavit as gets revealed from the perusal of the office report. Service of notice is complete on the respondent No.2, but no one has entered appearance on his behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M K HANJURA)  
Registrar

**SB**